

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Pesco Beam Environmental Solutions Pvt Ltd

**MAIN PETITION NUMBER** : IBA/630/2020

**(IA/MA) APPLICATION NUMBERS**

IA/360/CHE/2022

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. Gokul Sundar through video conferencing mode.

The order of this Tribunal for admission of the Corporate Debtor to CIRP has been impugned before the Hon'ble NCLAT which is listed for hearing on 06.04.2023.

In view of the same, this matter is adjourned to **01.06.2023** for further hearing.



**(SAMEER KAKAR)**  
MEMBER (TECHNICAL)



**(JUSTICE RAMALINGAM SUDHAKAR)**  
PRESIDENT